

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622
CP- 61/210-241/PB/2018

IN THE MATTER OF:
Avnees Gupta Anr.

...APPLICANT

Vs

Great Balaji Finbiz Ltd. & Ors.

...RESPONDENT

Section
U/s 210-241

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Respondent

:Adv. Saurabh Kalia, Adv. Aastha
Agarwal.

ORDER

Due to paucity of time, matter is adjourned to **25.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)